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**NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 20/07/2017 AT 10.30 AM**

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**PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL**  
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**APPLICATION NUMBER** :  
**PETITION NUMBER** : CP/534/ (IB)/2017  
**NAME OF THE PETITIONER(S)** : S B INTERNATIONAL  
**NAME OF THE RESPONDENT(S)** : UNITED INDIA SHOE UPPERS PVT LTD  
**UNDER SECTION** : 9 RULE 6

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**S.No. NAME (IN CAPITAL) DESIGNATION SIGNATURE**  
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**REPRESENTATION BY WHOM** *V.M. Bhuvananeswari*  
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*V.M. Bhuvananeswari*  
*9445314889*

Name: *V.M. Bhuvananeswari*  
Number: *9445314889*

**ORDER**

Counsel for petitioner present. She is directed to cause private notice to the respondent for their appearance. She is further directed to despatch a copy of the application filed before the Adjudicating Authority to the respondent by registered post/speed post where the registered office of the Corporate Debtor is located and file proof of the same by way of an affidavit by the next date of hearing. Time extended at request. Put up on 26.07.2017 at 10.30 A.M.

  
(K. Anantha Padmanabha Swamy)  
Member (Judicial)